

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-185/2011/11130/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nur Muhammad Abdullah Ahmed,
i/c District & Sessions Judge,
Golaghat.

Dated Guwahati, the 17th November, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your Letter No. ADDL.DJ(G)/994/2023, dated 20.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave from 25.10.2023 to 27.10.2023, alongwith station leave permission, from the evening of 20.10.2023, till the morning of 29.10.2023**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
REGISTRAR (VIGILANCE)

Memo No. HC. VII-185/2011/11131/A, dated 17.11.2023

Copy to:

✓ The Project Manager, Gauhati High Court.

17/11/23
REGISTRAR (VIGILANCE)
SR